

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No.104**  
**(IB)-858(ND)2020**  
**New-IA/2292/2021**

**IN THE MATTER OF:**

**M/s. CMS Finvest Limited.**

...

**Applicant/Petitioner**

**Versus**

**Vipul Limited.**

...

**Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 24.05.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Adv. Sandeep Bajaj, Adv. Devansh Jain &  
Adv. Sangya Gupta for Financial Creditors

**ORDER**

**IA-2292/2021:** Issue notice upon the Respondents by all modes including the email ID of the Respondents. Affidavit of service must be filed within a week from today.

As informed by the Office, the main application is listed for hearing on 15<sup>th</sup> July, 2021. Registry to list the matter on that day. However, the Petitioner is at liberty to mention for early listing of the matter, if the situation improves.

**Sd/-**  
**(L.N. GUPTA)**  
**MEMBER (T)**

**Sd/-**  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**